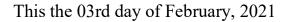
OCENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 61/6052/2020





Zabir Hussain, Age-33 years, S/o Sh. Lal Hussain, R/o Dingla, Block

| | Mandi, Haveli Poonch. |
|---|---|
| | Applicant |
| (Advocate:- Ms. Arti Anand-Not Present) | |
| <u>Versus</u> | |
| 1. | The State of Jammu & Kashmir, Through Commissioner/Secretary to |
| | Govt. of Jammu & Kashmir General Administration Deptt. Civil |
| | Secretariat, Srinagar. |
| 2. | Chief Medical Officer, Poonch. |
| 3. | Medical Superintendent, District Hospital, Poonch. |
| 4. | Block Medical Officer, Mandi, District Poonch. |
| / A 1 | Respondents |

(Advocate: Mr. Sudesh Magotra, ld. Deputy Advocate General)



ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, she has not joined the conference today.

2. On the last date also i.e., 02.12.2020, nobody on behalf of the applicant had joined the video conference and the case was listed today i.e., 03.02.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non-appearance of the applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

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